

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION NO. 14

Dated Guwahati, the 23rd February, 2023

Hon'ble the Chief Justice has been pleased to allot the room, presently assigned to Joint Registrar (Admn.-II), to the Senior Information Technology Consultant anticipated to be engaged in the Gauhati High Court. Further, the room earlier accommodating Deputy Registrar (Admn.-II) has now been allotted to Joint Registrar (Admn.-II), upon retirement of the former.

This notification will come into force with immediate effect.

By order,

Sd./-Gautam Baruah

REGISTRAR GENERAL

Memo No. HC. III-53/2006/1104-1120/G dated Guwahati, the 23rd February, 2023.

Copy to:

1. The Registrar (Vigilance/ Administration/ Judicial & IT/ Establishment), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati. Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The Jt. Registrar (Admn.-II), Gauhati High Court, Guwahati.
5. The Jt. Registrar (_____), Gauhati High Court, Guwahati.
6. The Dy. Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
15. The Court Officer No. I / II, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
17. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL

23-03-23